

PROFARMA FOR DECLARATION OF ASSEST
(As On 31.3.2013)

Name of Officer (In Full) : ...Vinod Kumar Devangan..
Date of Birth : ...11 October 1966
Present post held : ...II Civil Judge class-I, Korba

Immovable Property				
Name of District, Sub-Division, Taluka and village in which property is situated	Name and details of property		If not own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or Otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
1- Mungeli-Dist-Bilaspur, P.H.N 06, Mahamai ward Mungeli, Distt-Mungeli, (C.G.)	House Najzl Plot	Residential	Father's names Shri-Ramawatar Devangan	-Purchase by father Approximate-Rate Rs- 40,00,000/-
2- House Flat-mauza- chantapara Rajsva Nigam Mandal Bilaspur ward no-08, Rajendranagar Bhumi sheet No-14, plot No- 18/1 and 18/35 " CHANDRA PARK " Flat No- 407, area 1077 sq fit, Near Brihspati Bajar Bilaspur	No-407 (Multi stories Building) Multiple Housing Complex 4 th floor	Residential	Self- Vinod kumar Devangan	- Purchase self by SBI loan Approximate-Rate Rs- 35,00,000/-
Movable Property (Valued Above 25,000/-of Rs)				
Name of Articles				
1- Car	Indica xeta no- CG-o4-H-8096 self-Vinod Kumar Devangan		Rs. 2,50,000 Lac's purchase by loan, SBI	
Jewellery's (Lump Sum)				
Jewellery's (Worth Rs.)				
approximate Rs- 9,00,000/ Lac's (stri-dhan of spouse smt. Rekha received at the time of marriage)				

15.1.2013

P.Tu

Shares/Debentures

Name of Issuing company	Nos of shares
Nil	Nil

Name of Issuing company	Life Insurance Policy & Others	Amount
Life Insurance Corporation of India-		
1-Po.No.382582694 - (Vinod Kumar Devangan)	-Annual premium-	Rs. 26,412=00
2-Po.No.382224431 - (my wifw-Smt.Rekha)	-Annual premium-	Rs. 07,195=00
3-Po.No.382588223 - (my Son-Vinayak Dev)	-Annual premium-	Rs! 11,054=00
4-Po.No.358443092 - (my daughter Soumya)	-Annual premium-	Rs. 41,934=00

Bank Deposits / securities & Investments

1) Fixed Deposites	Name of Bank 1	City 2	Amount 3
2) Savings Bank A/Cs	1- SBI-A/c no- 11344447355 (my self Vinod)	SBI, Branch Rampur (Korba)	Rs- 6,99,312:68 (on Dated 14.01.2013)
	2- SBI-A/c no- 30807092064 (my son Vinayaks)	SBI, Branch Rampur (Korba)	Rs- 88,000:00 (on Dated 14.01.2013)
	3- PNB-A/c no. 2526000100079468 (my son Vinayaks (Jointly managed by her father Smt. Ramesh))	PNB, Branch Mungeli (Bilaspur)	Rs- 74059:00
3) PPF			
4) GPF	Rs- 07,19,437 (on Dated 31.3.2012)		Rs- 07,19,437 (on Dated 31.3.2012)
5) NSS			
6) Others			

1- In case where is not possible to assess the value accurately the approximate value in relation to present condition may indicated
Note:- The expected declaration of Provisions of C.G. Civil Services (Conduct) Rules 1965

विनोद कुमार देवगन
 द्वितीय व्यक्तित्व भाषा परीक्षा - एक
 कोरबा, जिला कोरबा (छ.ग.)